List of Creditors of Karaikal Port Private Limited

As on September 25, 2022

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

			Filing under cla	ause (ca) c	of sub-regulation (2)	of regulation 13 of the IBBI (Insolvency Resolution Process for	or Corporate Persons)		
SI. No.	Category of creditor	Summ	nary of claims red	Summar	y of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	(Amount in ₹ Remarks, if any
		No. of claim	Amount	No. of Amount of claims admitted						
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	belonging to any class of creditors)	1	29,638,471,597	1	1 29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	(Employees)	91	29,152,702	2	9,247,965		19,904,737		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	412,274,302	13,601,926	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	137	354,110,568	111	171,687,818		142,739,605	39,683,145	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	233	30,447,656,487	136	29,773,906,642	412,274,302	221,792,398	39,683,145		

	Annexure-1													
	Name of the corporate debtor: Karaikal Port Private Limited													
	Date of commencement of CIRP: April 29, 2022													
	List of creditors as on September 25,2022													
	List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
	(Amount in \mathbb{T}_3)													
Sr. No.	Financial Creditor	Details of claim received	Details of claim received Details of claim admitted									Amount of claim	Amount of claim under	Remarks, i
		Date of receipt	Amount Claimed	Amount Admitted	Nature of claim	Amount covered	Amount covered	Whether related	% of voting share	contingent	Mutual dues, that	not admitted	verification	any
				by by party? in CoC claim may be set-off										
						security interest	guarantee							
1	Omkara Assets Reconstruction Private	May 09,2022	29,638,471,597	29,592,925,467	Secured Financial	29,592,925,467	29,592,925,467	No	100			45,546,130	-	
	Limited (Acting as Trustee on behalf of				Debt									
	Omkara PS 14/2021-22 Trust, Omkara PS													
	15/2021-22 Trust, Omkara PS 16/2021-22													
	Trust, Omkara PS 17/2021-22 Trust, Omkara								1			1		1
	PS 18/2021-22 Trust, Omkara PS 02/2022-23													
	Trust)													
	Total		29.638.471.597	29,592,925,467								45.546.130	0	

Annexure - 6

Name of the corporate debtor: Karaikal Port Private Limited
Date of commencement of CIRP: April 29, 2022
List of creditors as on: September 25, 2022
List of Operational Creditors (Employees)

							List	of Operational	Creditors (Employe	es)			(Assert)
SI.	Name of	Name	Details of		Details of claim ac					Amount of any	Amount of claim	Amount of claim	(Amount in
No.	authorised of representative , if any	employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if	gent claim	mutual dues, th at may be set- off	under verification	not admitted	
1		M. Sarumathi	5/6/2022	899,169	468398	F&F and Gratuity	No	annlicable Not		0 0		0 430,771	Gratuity dues have not been considered as part of the claim for t
2		Cohamana la B		424.447	124447	Payments F&F and Gratuity	No	applicable Not		0 /			purpose of verification and the same has been paid in accordance with the applicable law.
2		Subramanian R	5/6/2022	124,447	124447	Payments	No.	applicable		1	1	1 "	Gratuity dues have not been considered as part of the claim for t purpose of verification and the same has been paid in accordanc with the applicable law
3		Swaminathan Chakrapani	5/6/2022	494,484	278422	F&F and Gratuity Payments	No	Not applicable		0 (0 216,062	Gratuity dues have not been considered as part of the claim for t purpose of verification and the same has been paid in accordance
4		Dilip Kumar Singh	5/7/2022	2,262,142	1221154	F&F and Gratuity	No	Not		0 0		0 1,040,988	with the applicable law Gratuity dues have not been considered as part of the claim for
5		Kapil Chopra	5/7/2022	866,226	528395	Payments F&F and Gratuity	No	applicable		0 0		0 337,831	purpose of verification and the same has been paid in accordanc with the annlicable law Gratuity dues have not been considered as part of the claim for
_						Payments		applicable					purpose of verification and the same has been paid in accordance with the applicable law
6		Ranga Nagaraju	5/8/2022	1,754,377	1053165	F&F and Gratuity Payments	No	Not applicable		0 0		0 701,212	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordance
7		D. MohanRaj	5/11/2022	284,557	220637	F&F and Gratuity Payments	No	Not applicable		0 0		0 63,920	with the anniirable law Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordance
8		S. Arulventhan	6/10/2022	834.127	0	F&F and Gratuity	No	Not		0 0		0 834.127	with the annlicable law Gratuity dues have not been considered as part of the claim for
						Payments F&F and Gratuity		applicable					purpose of verification and the same has been paid in accordant with the annificable law. Gratuity dues have not been considered as part of the claim for
9		Joseph Stanislus	6/20/2022	157,004	0	Payments	No	Not applicable				157,004	Grafuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
10		G. Seshasai	7/15/2022	237,111	66555	F&F and Gratuity Payments	No	Not applicable		0 0)	170,556	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
11					706667	F&F and Gratuity	No	Not				0	Dues claimed by the claimants for the period pertaining to post
11		Capt. Thiyagarajan K.	7/16/2022	1,086,063	/8000/	Payments	No.	applicable		1	1	299,396	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
12		G. Durgesh	7/16/2022	568,276	0	F&F and Gratuity Payments	No	Not applicable		0 0)	568,276	nurnose of this list
												0	Dues claimed by the claimants for the period pertaining to post
13		S. Raja	7/16/2022	222,573	178086	F&F and Gratuity Payments	No	Not applicable		0 0		44,487	Dues claimed by the claimants for the period pertaining to post
												0	commencement of the CIRP have not been considered for the purpose of this list
14		V. Krishna Kumar	7/16/2022	454,628	365790	F&F and Gratuity Payments	No	Not applicable			1	88,838	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
15		K. Venkatesan	7/16/2022	826,849	419564	F&F and Gratuity Payments	No	Not applicable		0 0)	407,285	commencement of the CLRP have not been considered for the wrongs of this list Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
													Dues claimed by the claimants for the period pertaining to post
16		K. R. Sreenath	7/17/2022	1,529,605	615034	F&F and Gratuity Payments	No	Not applicable		0 0)	914,571	commancement of the CTDD have not hear considered for the Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post
17		Capt. Nicodemus Nehemiah Vijay Sagar	7/18/2022	1,445,269	1317925	F&F and Gratuity Payments	No	Not applicable				127,344	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
8		M. Sasikala	7/19/2022	270,951	148122	F&F and Gratuity Payments	No	Not applicable		0 0)	122,829	numnes of this list Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
19					200520	F&F and Gratuity	No	Not				0	Dues claimed by the claimants for the period pertaining to post. Gratuity dues have not been considered as part of the claim for
19		Susai Jabastein Remegious A	7/19/2022	399,532	200529	Payments	NO NO	Not applicable			1	199,003	caratury dues have not been considered as part or the claim for purpose of verification and the same has been paid in accordan with the applicable law Dues claimed by the claimants for the period pertaining to post
20		K. Praveenkumar	7/19/2022	99,647	88491	F&F and Gratuity	No	Not		0 0		11,156	commencement of the CIDD have not been considered for the
21		Sundararaman D.	7/20/2022	400,519	229117	Payments F&F and Gratuity	No	applicable Not		0 0		0 171,402	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the number of this list Gratuity dues have not been considered as part of the claim for
						Payments		applicable				0	purpose of verification and the same has been paid in accordant with the applicable law Dues claimed by the claimants for the period pertaining to post
22		Sakthivel G.	7/20/2022	407,555	204822	F&F and Gratuity Payments	No	Not applicable		0 0		202,733	Commencement of the CIRR have not been considered for the Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan
						raymana		аррисание					with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post commencement of the CIRR have not been considered for the Gratuity dues have not been considered as part of the claim for
23		Chandrashekar F. Madar	7/22/2022	299,895	0	F&F and Gratuity Payments	No	Not applicable		0 0)	299,895	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law Dues claimed by the claimants for the period pertaining to post
24		N. Veeramanikandan	7/22/2022	626,969		F&F and Gratuity	No	Not		0 0		626,969	commencement of the CTDD have not been considered for the
		T. Vectoriorinandor	7,22,2022	010,303		Payments		applicable				010,303	purpose of verification and the same has been paid in accordan with the applicable law Dues claimed by the claimants for the period pertaining to post
25		D. Karthik	7/23/2022	123,296	0	F&F and Gratuity	No	Not		0 (123,296	Gratuity dues have not been considered for the
						Payments		applicable					purpose of verification and the same has been paid in accordan with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post
26		David Thiraviam	7/23/2022	321,030	0	F&F and Gratuity Payments	No	Not applicable		0 0		321,030	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
27		F. Nazeer Hussain	7/23/2022	111.117	1 0	F&F and Gratuity	No	Not		0 0		111 117	Dues claimed by the claimants for the period pertaining to post commencement of the CTDD have not been considered for the Gratuity dues have not been considered as part of the claim for
		acci masaiii	.,23,2022	','	"	Payments Payments		applicable		1		111,117	purpose of verification and the same has been paid in accordan with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post
28		GX Anand	7/23/2022	119,011	0	F&F and Gratuity Payments	No	Not applicable		0 0		119,011	Commandment of the CTDP have not hear contidered for the Gratulty dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post
29		J. Stephen Vedhanayagam	7/23/2022	363,150	0	F&F and Gratuity Payments	No	Not applicable		0		363,150	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordar with the applicable law
30		Invavel P	7/23/2022	52,067		F&F and Gratuity	No	Not		,		52,067	Dues claimed by the claimants for the period pertaining to post commencement of the CTRR have not been considered for the
		Jayavel. R	//23/2022	52,067	"	Payments	1 40	applicable] '		52,067	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
31		K. Rajarajan	7/23/2022	100,295	0	F&F and Gratuity Payments	No	Not applicable		0 0)	100,295	commencement or the CEPF lave not bear considered for the number of this. list Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
												0	Dues claimed by the claimants for the period pertaining to post
32		K. Sivakumar	7/23/2022	375,540	0	F&F and Gratuity Payments	No	Not applicable		0 0		375,540	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
											-	0	Dues claimed by the claimants for the period pertaining to post
33		Koothaperumal K	7/23/2022	64,650	0	F&F and Gratuity Payments	No	Not applicable		0		64,650	Gratuity dues have not been considered as part of the claim for purpose of verification and the same has been paid in accordan with the applicable law
34		Aravindraj Ravi	7/23/2022	17,899	0	F&F and Gratuity	No	Not		0 /		0 17,899	Dues claimed by the claimants for the period pertaining to post commencement of the CTRD have not been considered for the
			.,23,2022	17,099		Payments	"	applicable] `		17,899	Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
35		Rajesh K	7/23/2022	32,375	0	F&F and Gratuity	No	Not applicable		0 0)	32,375	numose of this list
				<u>L</u>		Payments		applicable					Dues claimed by the claimants for the period pertaining to post commencement of the CIRP have not been considered for the
_													

36	Ravi N	7/23/2022	98,599	0 F&F and Gratui Payments	ty No	Not applicable	0	0	98,599	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
27				0 F&F and Gratui	ty No	Not			0	Dues claimed by the claimants for the period pertaining to post the commencement of the CTDP have not been considered for the Gratuity dues have not been considered as part of the claim for the
3/	S. Radja Piragache	7/23/2022	170,581	Payments	ty No	applicable	0		170,581	purpose of verification and the same has been paid in accordance with the applicable law
38	S. Venkatasubramanian	7/23/2022	48,333	0 F&F and Gratui	ty No	Not		0	0 48,333	Dues claimed by the claimants for the period pertaining to post the
36	s. venkatasubramanian	//23/2022	48,333	Payments	, NO	applicable			48,333	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
39	C Silambarasu	7/23/2022	97,403	0 F&F and Gratui Payments	ty No	Not applicable	0	0	97,403	numose of this list. Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
40	Suresh B	7/23/2022	165,584	0 F&F and Gratui Payments	ty No	Not applicable	0	0	165,584	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
41	V. Shanmugaraj	7/23/2022	55,053	0 F&F and Gratui Payments	ty No	Not applicable	0	0	55,053	commany and the CTDD have not been considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
42	A. Taraka Rama Rao	7/23/2022	186,928	166011 F&F and Gratui Payments	ty No	Not applicable	0	0	20,917	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
43	M. Kannan	7/24/2022	86,377	0 F&F and Gratui Payments	ty No	Not applicable	0	0	86,377	nurnose of this list Dues claimed by the claimants for the period pertaining to post the
44	B. Raghunath	7/24/2022	20.015	0 F8F and Gratui	ty No	Not	0	0	0 20,015	commencement of the CIRP have not been considered for the nurnose of this list
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	25,025	Payments		applicable			0	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
45	GB Sivakumar	7/24/2022	271,838	0 F&F and Gratui Payments	ty No	Not applicable	0	0	271,838	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
									0	Dues claimed by the claimants for the period pertaining to post the
46	I. Karthik	7/24/2022	64,991	0 F&F and Gratui Payments	ty No	Not applicable	0	0	64,991	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
47	K Jayamurthi	7/24/2022	88,693	0 F&F and Gratui Payments	ty No	Not applicable	0	0	88,693	nurnose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
48	M. Kandhan	7/24/2022	212,921	0 F&F and Gratui Payments	ty No	Not applicable	0	0	212,921	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
49	R. Banugoban	7/24/2022	69,612	0 F&F and Gratui Payments	ty No	Not applicable	0	0	69,612	commandament of the CIDP have not been considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
									0	Duse claimed by the claimante for the period pertaining to nost the
50	R. Senthamarai	7/24/2022	222,623	0 F&F and Gratui Payments	ty No	Not applicable	0	0	222,623	commandated fish CTIDD have not hear considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
									0	Dues claimed by the claimants for the period pertaining to post the
51	T. Vijayasarathy	7/24/2022	121,680	0 F&F and Gratui Payments	ty No	Not applicable	0	0	121,680	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
									0	Dues claimed by the claimants for the period pertaining to post the
52	Telaprolu Priyatham	7/24/2022	39,032	0 F&F and Gratui Payments	ty No	Not applicable	0	0	39,032	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
53	S. Vijayabaskar	7/24/2022	219,372	0 F&F and Gratui Payments	ty No	Not applicable	0	0	219,372	numnee of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
54	Dhinesh. K	7/25/2022	20,783	0 F&F and Gratui Payments	ty No	Not applicable	0	0	20,783	Commencement of the CIRP have not been considered for the Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
55	Jayakumar C	7/25/2022	224,308	0 F&F and Gratui Payments	ty No	Not applicable	0	0	224,308	numnse of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
				"						with the applicable law Dues claimed by the claimants for the period pertaining to post the
56	JosuvaChinta	7/25/2022	270,976	0 F&F and Gratui Payments	ty No	Not applicable	0	0	270,976	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
57	Elavarasan K	7/25/2022	285,279	0 F&F and Gratui Payments	ty No	Not applicable	0	0	285,279	Commandament of the CTDD have not been considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
									0	Dues claimed by the claimants for the period pertaining to post the
58	K. Vasudevan	7/25/2022	66,985	0 F&F and Gratui Payments	ty No	Not applicable	0	0	66,985	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
59	Mohamed Imthath Badusha	7/25/2022	33,039	0 F&F and Gratui Payments	ty No	Not applicable	0	0	33,039	nurnose of this list Dues claimed by the claimants for the period pertaining to post the
60	P. Narasimha Reddy	7/25/2022	921,343	0 F&F and Gratui	ty No	Not	0	0	921,343	commencement of the CIRP have not been considered for the nurnose of this list Gratuity dues have not been considered as part of the claim for the
				Payments		applicable				purpose of verification and the same has been paid in accordance with the applicable law
61	P. Gothandam	7/25/2022	41,812	0 F&F and Gratui Payments	ty No	Not applicable	0	0	41,812	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRR have not been considered for the Dues claimed by the claimants for the period pertaining to post the
62	Prabakaran K	7/25/2022	202,998	0 F&F and Gratui	ty No	Not	0	0	0 202,998	commencement of the CIRP have not been considered for the number of this list Gratuity dues have not been considered as part of the claim for the
				Payments		applicable				purpose of verification and the same has been paid in accordance with the applicable law
63	R. Hariharan	7/25/2022	23,350	0 F&F and Gratui	ty No	Not applicable	0	0	23,350	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the Dues claimed by the claimants for the period pertaining to nost the
64	R. Selvakumar	7/25/2022	99,505	Payments 0 F&F and Gratui	ty No	applicable		0	0 00 505	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list Gratuity dues have not been considered as part of the claim for the
	n. scronwillal	.,23,2022	200,505	Payments	1	applicable			59,305	purpose of verification and the same has been paid in accordance with the applicable law
65	S. Mahendran	7/25/2022	32,605	0 F&F and Gratui	ty No	Not	0	0	0 32,605	Dues claimed by the claimants for the period pertaining to post the
				Payments		applicable			0	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
66	Titu Samal	7/25/2022	33,994	0 F&F and Gratui Payments	ty No	Not applicable	0	0	33,994	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
67	Yeddula Venkata Nageswar I	7/25/2022	144,611	0 F&F and Gratui Payments	ty No	Not applicable	0	0	144,611	nurnose of this list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
68	T.S. SENTHAMIZH SELVAN	7/25/2022	169,950	0 F&F and Gratui Payments	ty No	Not applicable	0	0	169,950	commencement of the CIRR have not been considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
					\perp				0	Dues claimed by the claimants for the period pertaining to post the
69	Bharathi Mathiyazhagan	7/26/2022	18,583	0 F&F and Gratui Payments	ty No	Not applicable	0	0	18,583	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
70	Chelladurai.S	7/26/2022	344,663	0 F&F and Gratui Payments	ty No	Not applicable	0	0	344,663	nurnose of this list. Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
										with the applicable law Dues claimed by the claimants for the period pertaining to post the
									~1	commencement of the CIRR have not been considered for the

71	Ch	ermaraj K	7/26/2022	35,174	0	F&F and Gratuity Payments	No	Not applicable	0	0		35,174	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
72	G.	Rajeswara Reddy	7/26/2022	3,128,385	0	F&F and Gratuity Payments	No	Not applicable	Q	0	0	3,128,385	numose of this. list Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law.
73	Ка	nagaraj S	7/26/2022	159,752	0	F&F and Gratuity Payments	No	Not applicable	0	0	0	159,752	Duse, claimed by the claimants for the nexion next the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
74	Ro	lamurugan Perumal	7/26/2022	16.937	0	F&F and Gratuity	No	Not	0	0	0	16,937	Dues claimed by the claimants for the period pertaining to post the
		and a gorif crama	7,20,2022	10,557		Payments		applicable			0	10,337	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
75	S F	Ramachandran	7/26/2022	352,305	0	F&F and Gratuity Payments	No	Not applicable	0	0		352,305	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
76	Sri	inivasan. S	7/26/2022	22,225	0	F&F and Gratuity Payments	No	Not applicable	0	0	0	22,225	commencement of the CIPR have not been considered for the Dues claimed by the claimants for the period pertaining to post the
77	BC	ONSON.R	7/26/2022	367.669	191934	F&F and Gratuity	No	Not	0	0	0	175.735	commencement of the CIRP have not been considered for the number of this list Gratuity dues have not been considered as part of the claim for the
						Payments		applicable					purpose of verification and the same has been paid in accordance with the applicable law
78	Ba	ındi Sasi Babu	7/27/2022	40,427	0	F&F and Gratuity	No	Not	0	0	0	40,427	Dues claimed by the claimants for the period pertaining to post the
				,		Payments		applicable			0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the purpose of this list
79	S. I	Palanivel	7/27/2022	168,909	0	F&F and Gratuity Payments	No	Not applicable	o o	0		168,909	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
80	Во	oola Sivakumar	7/28/2022	34,428	0	F&F and Gratuity	No	Not	0	0	0	34,428	commencement of the CTDD have not hear considered for the
						Payments		applicable			0		Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the number of this list
81		Elangovan	7/28/2022	21,033		F&F and Gratuity Payments	No No	Not applicable	0	0	0	21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the number of this list
82		ravanakumar D	7/28/2022	21,033		Payments F&F and Gratuity	No No	Not applicable	0		0	21,033	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
83	Sai	ravanan.S	7/28/2022	162,143		Payments	NO.	applicable	U	0		162,143	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
84	Dir	nesh Rajaram	7/29/2022	43.621	0	F&F and Gratuity	No	Not	0	0	0	43.621	Gratuity dues have not been considered for the
		, , , , , , , , , , , , , , , , , , ,				Payments		applicable					purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to nost the
85	Vik	knesh M	8/1/2022	110,827	0	F&F and Gratuity Payments	No	Not applicable	O	0	0	110,827	commancement of the CIDD have not hear considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
86			8/2/2022	155.070		F&F and Gratuity	No	Not			0	455.070	Dues claimed by the claimants for the period pertaining to post the commencement of the CIRD have not been considered for the Gratuity dues have not been considered as part of the claim for the
00	Dn	nanamjayan. BL	0/2/2022	155,0/0	Ů	Payments	l no	applicable				155,070	caratury dues have not been considered as part or the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
87	P.	Thiviyanthan	8/2/2022	136,874	0	F&F and Gratuity Payments	No	Not applicable	0	0	0	136,874	commencement of the CIRP have not hear considered for the Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
						Juymona		approude					with the applicable law Dues claimed by the claimants for the period pertaining to post the
88	Ka	ılaivani. S	8/2/2022	167,085	148038	F&F and Gratuity Payments	No	Not applicable	0	0	0	19,047	Commencement of the CIRP have not been considered for the Dues claimed by the claimants for the period pertaining to post the commencement of the CIRP have not been considered for the
89	Ra	ijesh Vaidhiyanathan	8/4/2022	268,601	226662	F&F and Gratuity Payments	No	Not applicable	0	0	0	41,939	numose of this list Dues claimed by the claimants for the period pertaining to post the
90	Pri	aloy Kumar Karmakar	8/12/2022	107,611	0	F&F and Gratuity	No	Not	0	0	0	107,611	commencement of the CIRP have not been considered for the number of this list. Gratuity dues have not been considered as part of the claim for the
						Payments		applicable					purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the
91	Ва	lamurugan. C	9/15/2022	225,769	0	F&F and Gratuity Payments	No	Not applicable	0	0	0	225,769	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance
													with the applicable law Dues claimed by the claimants for the period pertaining to post the
		Total		29,152,702	9247965				0	0	- 1	19,904,737	AFRIT THE

Annexure - 7

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: September 25, 2022

List of operational creditors (Go

(Amount in ₹) Remarks, if any Details of Claim Received Amount of Claim not admitted/rej ected S.No. Authority Details of claim admitted Amount of Contingent Claim Amount of claim under verification Amount of Claim Admitted Related % of voting share in CoC, if applicable 7,533,386.00 The amount has been admitted as contingent claim since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letters/communication received from the statutory authority since no further show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on sociation of the CD.

404,332.00 The Corporate Debtor has received two letter from the EPO department confirming that the revised outstanding amount is INR 45,392. Government of India, represented by the Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry 116.859.593.0 109.326.207.0 Employees' Provident Fund Organisation, Regional Office, Puducherry 7/7/2022 449,724.00 45392 Unsecured Assistant Commissioner of Income-Tax Circle -2(1), Trichy Stationed at Thanjavur The Director of Ports, Port Department, Government of Puducherry 302,948,095 0 Matter is contested by the Corporate Debtor 5/31/2022 5,664,208.00 Confirmation has been received from Corporate Debtor that no amount is due to the statutory authority.

Total 425,921,620.00 45,392 1 422,724,302.00 1 43,502 1 422,724,302.00 1 13,601,926 The RP has received a claim from the Assistant Commissioner of Income Tax for INR 30.29 crores (INR 28.58 crores principal demand and interest of INR 1.72 crores) for AY 18-19. However, the claim is contested by the CD, pending adjudication of such claim, the same has been admitted as a contingent claim

Aenexure - 8

Name of the corporate debtor: Karaikal Port Private Limited
Date of commencement of CIRP: April 29, 2022
List of revolltors as on-September 25, 2022
stonal creditors (Other than Workman and Employees and Gove

S No	Vendor	Baratta of	Claim Received			f operational credi	tors (Other than	Workmen and					(Amount in Remarks*, if any
5 NO	venoor	Date	Amount Claimed	Amount of Claim		Amount	Whether	% of voting	Amount of contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim	Amount of claim under verification	Remarks*, if any
		Date	Amount Cumines	Admitted	claim	covered by security	related party?	share in CoC	Ciaiiii	may be set on	not admitted / Rejected		
1	V Dhanabal (Saravanan Transport) Selvakumar (SK Enterprises)	11.05.2022 5/11/2022	212000 170628	155,275			No.				212000		Paid DN considered. TDS paid
-											15,353		· ·
4	Sunrise shipping agencies pvt ltd Deluxe Enterprises	11.05.2022 5/11/2022	598291 82505				No No					82505	TDS paid.
6	India Bearing and Mill Store Selvi Store House	5/11/2022 12:05:2022	2832 100336	6260			No No					94076	
8	K Annadurai Universal Hospitaality Services	12.05.2022	385000 778672.65				No No				7,700 14,832		TDS paid.
9	lyangar's Bakery, Sweets and Savouries, Karaikal	12.05.2022	100427	70,640.00			No					3,289	ICD wrong. Sign missing in decleration Amount rejected has been paid by CD.
	SRI Sai Agencies	12.05.2022	48195								26,498.00	48195	Identification doc missing
10	-						NO						Invoice 002 dated 19:12:2020 not vet received
12	Sri Kathavee Amman Services shri ganesh office automations	12.05.2022 17.05.2022	39200 138208	106,126			No No				39200 32,082	1	TDS Paid Invoice for the month of April considered as post CIRP trooice for April considered as post CIRP
13	s m industrial equipments Maga Associates	12.05.2022	16635 531000				No No				16635 6000	1	ern after ICD Id proof missing TDS paid rejected. Authority letter requested
15	A G Hospitalities Pvt Ltd	12.05.2022	60143.7 8168	60143.7			No						
17	ZEN Medias MGM Vailankanni Residency	12.05.2022	8168 8211	8168 8211			No No						Form not signed.CD name not mentioned in verification part.ICD not mentioned Date and Place missing in decleration. Name missing in verification
													ID Proof missing icd mention wrongly. Name of CD missing in declaration. Authority letter
18	Sagar travels	12.05.2022	6647	6514			No				133		TDS paid Form not signed.ICD mentioned wrongly.ID proof missing.Paid amount rejecte
19	Statours and travels	12.05.2022	67529	67528			No				133		Form not siened.ICD wrone.ID proof missine.
20	Hotel Rajpark Pvt Ltd SIS Limited	12.05.2022	16818 1518671	16818 1,423,090			No No				95,581		ICD wrong TDS paid. DN to be considered
22	Rotomechanical Equipments S D Transports	12.05.2022	79828 9043947	79280			No No				548 153.287		TDS paid Form not signed
24	Sri Karpagavinavagar Earth Movers	12.05.2022	231398	227.476			No				3.922		TDS Payments.
26	VAIGAI KITCHENS Navakar Trading Co. Pvt. Ltd.	12.05.2022	50000 269660	269,660			No No						
27	K.T.J Tours & Travels VSK Constructions	12.05.2022	3893 477025				No No				8,085	3893	Wrone claim form TDS paid
29	Jai System Aravind crane	12.05.2022 12.05.2022	37930 139270				No					3000 43,099	
30							ne.				1631	43,033	
31	Sekars	12.05.2022	74920				No				22628		Rejected amount paid and Invoices for which service completion date after ICD is considered as post ciro
32	K. Sivadjy contractor	12.05.2022	98235	37,734			No				24964	35,537	considered as post ciro Invoice 26 and 23 yet to be received by KPPLTDS paid.Invoice for the month of April procedured a post CIRO
33	Kirubha Enterorises	12.05.2022	485173				No					485173	considered as post CIRP
35	Preethi engineers & contractors AVS Imperiaa	12.05.2022 12.05.2022	36244 487366	443202			No No				374	44164	TDS Paid Retention amount for 6 months Form not signed
36 37	S Ravichandran R Rajesh	12.05.2022 12.05.2022	8272.5 398654	8106.5 390681		<u> </u>	No No				166 7973		TDS Paid TDS paid
	Divinva constructions	12.05.2022	19200 388286	19.200			No				5,329		Number of the Co. Name of the Co.
39 40	Empire Losistics Abi & Co	13.05.2022 13.05.2022	388286 154466.72	282,657 42,043			No.					100300	DN considered.EL/06/22-23 after ICD-not in books. TDS paid rejected ID proof missing.TDS Paid rejected.Invoice for the month of April considered as post CIR
41	Alta vista	13.05.2022	85550		\vdash		No				112,424 85550		GRN after ICD.ID proof missing ICD wrong
42	Krishna Enterprises Rohini G	13.05.2022 5/13/2022	7000 311036	7,000			No No				6.221		TDS gaid rejected
43 44 45	LexCare Global Consultants Private Limited	13.05.2022	165200				No No				6.221	165200	Form not signed
45	K Ravikumar	13.05.2022	37016310.5	32513144.78	L		No				3905270.72	597895	Diesel escalation claim for the contract period form oc yet to be received. DN and railwa penalty considered. Retention amount considered
46 47	Sri Aarudhraa Construction Zeroin HSE Infrastructure Put Ltd	13.05.2022	39505 180600	87541			No					39505	Invoice not yet received by KPPL ICD not mentioned TDS paid and DN considered Invoice for the month of April considere
							100				93059		as post CIRP
48	Hotel Moujahir	13.05.2022	153311				No					153311	Form not filled properly.icd wrong.names missing in declaration and verification.ID proo and invoice missing
49	Raja Transport Service	13.05.2022	916380	810920			No						ICD wrong.TDS paid.ID proof. Authority letter missing. Mentioned as fast track in
50	Lift & Links	13.05.2022	13570	13570			No				105460		form.invoice for the month of April considered as post CIRP ICD wrong
51 52	SVL Engineering services Sri Durea Construction	13.05.2022	147830.4 136320	145324 98.721			No No				2506.4 37.599		Advance and TDS considered.
53	V. Gowthaman	14.05.2022	362800	294,228			No				68,572		Form not signed JCD wrongly mentioned TDS paid invoice for the month of April
54	Cobit Engineering Pvt Ltd	13.05.2022	555904	555,000			No					904	Warranty completes on 21.10.2022 .Retention amount kept.TCS details yet to receive
55	S. Kumar Engg. Works	13.05.2022	66006	11,763			No					54,041	from CD Form Signed by Prbhakaran whose ID is missing. Invoice after ICD.Invoice 70&73 yet to
											202		receive. Authority letter and ID proof missing of OC and the one who has signed claim for
56	KR Contractor Chennai Mettex Lab Private Limited	13.05.2022	616668				No				9.472	57820	Invoice 06 vet to be received. TDS paid TDS Paid. Invoice for the month of April considered as post CIRP
58	Jain pharma & surgicals	13.05.2022	163194 206561	206,561			No				87702		TOS PARELINVOICE FOR the month of April considered as post City
59 60	Giri Brothers S Arulsamy (Modern Construction)	13.05.2022	32450 9172.8	32,450 9172.8			No No						
61	PSTS Logistics out ltd Chennai Radha Engineering Works Pvt. Ltd.	13.05.2022 13.05.2022	91688196 43735256	3.840.417 43,734,467			No No				87.847.779 789		CN considered
	Mar-Tech Insurance Surveyors & Loss Assessors P. Ltd.	13.05.2022	82010	69660			No				12350		ID proof missing of OC.TDS paid
65	Nisvo Marine Surveys Mr. Paramasiyan Narayanan	13.05.2022	572400 4886813	572,400 3977384			No No						ID groof missing Form not signed TDS Paid DN considered invoice for the month of April considered as post CIRP
66	M/S Narayanan Associates Savera Industries Limited	14.05.2022	35875	26984			No				909429	8891	Form not signed. Authority letter. ICD wrong. CD name not mentioned in declaration part.
													proof of CD missing
68	S Muhammad Afzal (Four track associates) Shri Maha Fabrication	14.05.2022 14.05.2022	408728 17135	401,800 17.135			No No				6928		TDS paid
69	KAS Hardwares Arun Arts	14.05.2022	28280 37892	28,280 37,250			No No				642		TDS Paid Mentioned as fast track in form which needs to be checked
71	Micro Spares Lakshmi PVC Door & Hardwares	14.05.2022	332760 12611	195.880			No					136.880	MS/2022-23/030 not vet received. Form not signed ICD wrong.
73	S Praharai & Associates	14.05.2022	12000	9.000			No				1000	2000	40/2021-22 not vet received
75	Karpagam Agencies Sri Swathi Infotech	5/14/2022 14.05.2022	209350 15500	209350 12789			No No				2711		Form not signed. CD name missing in declaration part. ID proof missing TDS paid invoice for the month of April considered as post CIRP.
76	Rice Lake Weighing Systems India Limited LIEBHERR INDIA PRIVATE LIMITED	16.05.2022 16.05.2022	1566000 143084				No No				143084	1566000	ICD wronely mentioned. Authority letter missing
78	K Kannan	16.05.2022	1689323	1.537.854			No				151.469 184046.14		TDS Paid and DN. ID proof missing
80	Cotecna Inspection India Pvt Ltd Star Décor	17.05.2022 17.05.2022	2171733 25664	25,664			No No						
81	R. Selvarai Annai Roofine P. Kalaichezhian	18.05.2022 18.05.2022	221732 554956	217.974 533,114			No No				3,758 21,842		Form not sizeed ID proof missing, TDS payments. Name of CD not mentioned in form
83	N. Senthil Murusan/Sriram Shool Sri Annai engineering works	19.05.2022	25000	25.000			No				131		
85	Yesflow Hydraulics	5/19/2022 19.05.2022	16390 58399				No No				58399		GRN after icd
86	Yoseshwaran Darling TVC Electronics	20.05.2022	374652 7450	366,749 7450			No No				7903		TDS cold. DN considered. Form not signed. ID groof missing. Form not filled. Not signed JCD wrong. Incomplete Decleration and Verification. ID proof
88	H. Sithi Maimoona	24.05.2022	255232	250.127			No				5105		missing. tds paid
89	Udhayam Powers	5/25/2022	11400	11400			No						
90 91	Parthiban Panchavarnam Murusanandham	28.05.2022 28.05.2022	78718 171992	165472			No.				1574 6520		TDS Paid DN considered
	Masilamani VL Enterorises	31.05.2022 6/4/2022	229805 519486	225910 444.480			No No				3895 7.765	67.241	ID proof missing Bill no. 4 vet to be received
	Sai Shree Contractor	6/6/2022	79503 750621	34,133			No No				45,370		Into Said Invoice for the month of April considered as post CIRP Invoice for the month of April considered as post CIRP
96	Checkmate Facility and Electronic Solutions Arthan Enterorise	6/7/2022	750621 254113	250,746			No				34084 3,367		Invoice for the month of April considered as post CIRP Form not sizeed TDS paid ID proof missing
97 98	Nin Energy India Mothers Multimedia	6/10/2022 6/11/2022	152220 20296	139,320 20296			No No				12,900		TOS paid.
99 100	LBV Automation Thejo Engineering	6/13/2022 6/13/2022	54148.73 14238	54148.73	\vdash		No No				84.91		CD name missing in form Interest considered at the rate of 18% whereas invoice mentions 12%.
101	Parthy Arts & Digital	6/13/2022 6/15/2022	3360 68204	3360			No No				54.91		Mentioned as fast track in form which needs to be corrected
							NU				1156		TDS paid. Authority letter missing. Mentioned fast track in form which needs to be checked
103 104	Shree Telas Electronics KSL Media Ltd.	6/15/2022 6/16/2022	17582 24999				No No				17582	24999	ICD wrone, GRN after icd
105	Tai Construction MRM Transports	6/16/2022 6/17/2022	45267	45267 98.000		1	No No				102,000	1	Form not filled. Not signed No id proof TDS Brid Invoice for the poseth of April cognidered or part CIPP
	Fomra Electricals	6/18/2022	200000 66104				No No				102,000 66,104		TDS Paid Invoice for the month of April considered as post CIRP grn after icd
108	Sarathi Tradine Company Premier Sales Corporation	6/20/2022 6/20/2022	80145 17228	17228			No No						Form not signed.
110	Goval MG Gasses Indira Electricals & Appliances	6/21/2022 6/22/2022	1062 13400	1062	\vdash	 	No No	H		H =		13400	
112	Ananth Electricals & Engineering A. Vijavakumar	6/23/2022	50150 73346	49300			No No				850 11,254	1,400	TDS paid TDS paid Hovoice 17 and 19 paid
113 114	A. Viiavakumar Super Tug Offshore Services Pvt Ltd	6/27/2022 6/27/2022	73346 72401932	62.092 47,423,003			No No				11,254		STOS/20-21/049 Dt.24.03.2021 & STOS/20-21/050 Dt.24.03.2021-Due to shortfall in th
											24,978,929		performance as per the contract, the claimed motes amounts were rejected. STOIT \$5.00000 \$1.00.\$ \$1.0
	A. Sarala. Sri Priva Sea Works	7/12/2022	5000				No						
117	Nisyo Marine Surveys LLP Blue ocean personnel and allied services pvt ltd.	7/14/2022 7/20/2022	300900 570625	570625			No No				300900		Paid Form not sizeed ID groof missing Retention money due on 30.09.2023.
118	Trans earth logistics ovt ltd	7/19/2022	26771	26771			No No						
119	Madras Hard Tools A Ganesan	7/20/2022 7/21/2022	98235 452758	443.608			No No				9.150		TDS Paid
120		8/3/2022 8/6/2022	57423010 8171387	8,032,889			No No				21764516 138,498		Interest portion rejected No supportine docs. Insurance TDS
121	FLSmidth Private Limited Safeway Dredging Enterprises	8/11/2022 8/24/2022	24672 4248	18.235			No No					6.437	Form not filled properly. Form not signed.ID proof missing.
121 122 123	Safeway Dredging Enterprises Selvi Store House Proprietor		4248 16520	4248			No						TOS paid. Authority letter missing. Invoice for the month of April considered as post CIRP
121 122 123	Safeway Dredging Enterprises	8/24/2022					No				16520 2360		Service after ICD.Invoice for the month of April considered as post CIRP
121 122 123 124 125	Safeway Dradging Enterprises Sehi Store House Proprietor BM Electrical Enterprises Star Engineering CITI Info systems	8/24/2022 8/26/2022	2360				No				38940 24,104		Service after ICD. Invoice for the month of April considered as post CIRP
121 122 123 124 125 126 127	Safeway Dredging Interprises Selvil Store House Propristor B.M. Electrical Enterprises Star Engineering OTI Info systems Arjun Telecom Private Limited	8/24/2022 8/26/2022 8/26/2022	38940				No						
121 122 123 124 125 126 127 128	Safeway Oredging Enterprises Selvi Store House Provision B M Electrical Enterprises Star Engineering CTI Info systems Arjun Telecom Private Limited Banderway Technology Financial Advisor and Othel Accounts Officer, Southern	8/24/2022 8/26/2022					No No				14,104	9896	ICD wrone.Certain invoices paid
121 122 123 124 125 126 127 128 129	Safeway Oreging Enterprises Salah Slace Hose Promitter B M Electrical Enterprises Sara Figuresering OTI Info systems Alam Salah Slace Hose Salah Slace Hose Salah Slace Hose Salah Slace Hose Salah Slace Salah Sl	8/24/2022 8/26/2022 8/26/2022 8/25/2022	38940 58902	24,902 150106 211,546			No No				19588		
121 122 123 124 125 126 127 128 129 130 131	Softway Dredging Enterprises Sold Store House Encorrient B M Exercical Enterprises Sold Store House Encorrient B M Exercical Enterprises Sour Engowering CTT I I I for Systems Any Testecom Provide Limited Renderwans Sethiodises Francisi Advisor and Confed Accounts Officer's Southern Talla Teleteran Froetise Enterprise Talla Teleterances Limited ARC Electron Med Thouse Provide Teletry Talla Teleterances Limited	8/24/2022 8/26/2022 8/26/2022 8/25/2022 8/25/2022 8/22/2022 8/18/2022 8/18/2022	38940 58902 150106 231134 1967863	24.902 150106 211.546 1,918,253			No No						Relected for service after ICD.Name not mentioned in verification part
121 122 123 124 125 126 127 128 129 130 131	Schwarz Dredging Enterprises Solis Sizes House Description B M Exercize Enterprises B M Exercize Enterprises The Engineering OTH Info systems Algorithmic Standard St	8/24/2022 8/26/2022 8/25/2022 8/25/2022 8/22/2022 8/22/2022 8/18/2022 8/18/2022 8/29/2022	38940 58902 150106 231134 1967863 708000	24,902 150106 211,546			No No No				19588		Rejected for service after JCD. Name not mentioned in verification part TDS paid
121 122 123 124 125 126 127 128 129 130 131 132	Schweid Produkter Enterprises Sold Mices Rosen February Sale Engelson Printer Sale Engelson Sale Enge	8/24/2022 8/26/2022 8/26/2022 8/25/2022 8/22/2022 8/18/2022 8/18/2022 8/18/2022 8/29/2022 9/3/2022	38940 58902 150106 231134 1967863 708000 82629.52	24.902 150106 211.546 1,918,253 648,000			No No				19588 49,610		Rejected for service after ICD Name not mentioned in verification cart TDS paid Form not signed. ICD wrong Name mentioned in verification part wrong, ID proof
121 122 123 124 125 126 127 128 129 130 131 132	Schwarz Deckling Edingerias Schwarz Deckling Edingerias Sauf E	8/24/2022 8/26/2022 8/26/2022 8/25/2022 8/25/2022 8/22/2022 8/18/2022 8/18/2022 9/3/2022 9/9/2022	38940 58902 150106 231134 1967863 708000 82629.52	24.902 150106 211.546 1,918,253 648,000			No No No				19588 49,610 60.000		Belected for service after ICO Name not mentioned in verification eart. TOS paid TOS paid TOS more depred, ICO wrong, Name mentioned in verification part wrong, ID proof missing fluories for the month of April considered is port CRIP TO proof missing fluories for the month of April considered is post CRIP
121 122 123 124 125 126 127 128 129 130 131 132 133 134 135	Softway Tredging Enterprises Sold Vices House Projection Sour Engenering Francis Andrea and Onel Accounts Officer, Southern Francis Andrea and Onel Accounts Officer, Southern Francis Andrea Source Source Francis Constituted ACE Castern Medical Projects Professional Francis Castern Professional Normal Cales Theorem Francis Castern Professional Francis Castern Francis Castern Professional Francis Castern Francis	8/24/2022 8/26/2022 8/26/2022 8/26/2022 8/25/2022 8/25/2022 8/23/2022 8/18/2022 8/29/2022 9/3/2022 9/3/2022 9/3/2022 9/3/2022	38940 58902 150106 231134 1967863 709000 82629.52 515424 84960	24.902 150106 211.546 1,918.253 648,000			No No No No No No				19588 49,610 60,000 82629.52 259801 84960		Beached for service after LCD Name out metioned in verification sent. TOS paid For most open LCD wrong Name mentioned in verification part wrong, 10 proof missing knowns for this month of any or considered as post CEP. Discord missing Amount or reserval by have been seed. Opened missing Amount or reserval by have been seed.
121 122 123 124 124 125 126 127 128 129 130 131 131 132 133 134 135	Schwarz Decodings Edinoprises South States House Promoteller San Engineering San Enginee	8/24/2022 8/26/2022 8/26/2022 8/25/2022 8/25/2022 8/22/2022 8/18/2022 8/18/2022 9/3/2022 9/9/2022	38940 \$8802 150106 231124 1967863 708000 82629.52 515424 84960 27819 5310	24.902 150106 211.546 1,918,253 648,000			No No No No				19588 49,610 60.000 82629.52 259801		Neisotad for service after XCD, Steme not mentioned in verification service. This paid Forms and again, 415 evering fairm inventional in verification per verving, 10 proof missing impose to the service of service of service of service of service. Disorder missing about 10 evering service of s